

be enquired into through normal administrative channels.

Setting up of District Industrial Centres in Madhya Pradesh

*159. DR. VASANT KUMAR PANDIT: Will the Minister of INDUSTRY be pleased to state:

(a) whether District Industrial Centres of Madhya Pradesh have been set up and what steps have been taken to provide efficient staff, financial resources and project plants for each district; and

(b) what new guidelines for effective functioning of the District Industrial Centres is planned by the department beyond mere identification of items and surveys?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) Yes; Sir. The State Governments had been advised to recruit persons of proven ability and adequate experience with qualities of leadership; organisational ability and executive capabilities. The Functional Managers are supposed to have adequate qualifications and experience of the functional disciplines which they are required to undertake. Besides, the General Managers and Functional Managers recruited to man the District Industries Centres have been imparted training suitable for the functions to be discharged by them. Managers (credit) have been appointed and are in position to advise and guide the entrepreneurs in obtaining institutional finance and process their applications. No project plants are proposed to be set up by the District Industries Centres themselves.

(b) No new guidelines are needed at present. Under the existing guidelines, besides, identification of items and surveys, the District Industries Centres are required to identify, induce, train the entrepreneurs, guide them at pre-operative stage, production stage and post production stage including marketing assistance etc. They are to prepare project profiles,

feasibility reports on bankable schemes and assist the entrepreneurs in getting necessary finance from banks/financial institutions etc.

Reimbursement of salary paid to Pak prisoners of war

*160. SHRI MUKHTIAR SINGH MALIK: Will the Minister of DEFENCE be pleased to state:

(a) the expenditure incurred by Indian Government on advance of salary given to Pakistani Prisoners of War after the Indo-Pak conflict during 1971;

(b) whether Pakistan Government have since reimbursed that amount; and

(c) if not, whether any steps have been taken by the Government of India during the last one year to recover that amount from Pakistan, and if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) to (c). The expenditure incurred by the Government of India on advance of salary given to Pakistani Prisoners of war after the Indo-Pak conflict during 1971 for the period ending December 1977 is Rs. 3,71,42,341.16.

The question of reimbursement of the expenditure incurred on the Pakistani Prisoners of War, including the salary advanced to them, had been raised with the Pakistan Government on a number of occasions in the past but the latter has not so far agreed with our contention. There has been no change in the position in course of the last one year.

Delay in setting up of District Industrial Centres

*161. SHRI M. V. CHANDRA-SHEKHARA MURTHY:
SHRI R. V. SWAMINATHAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether District Industrial Centres mooted by the Centre to take industry to the country-side have yet to take off the ground in many States;

(b) if so, what are the main reasons for delay;

(c) in how many States, schemes to spread industries in villages have made progress; and

(d) whether any directions have been issued to these States in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): (a) District Industries Centres have come up in all States excepting Punjab.

(b) The District Industries Centres in Punjab were approved only in September end this year. The State Government has informed that all preliminary action is complete and the programme will be put into operation very soon.

(c) All the States have reported progress. The District Industries Centres are engaged in up-dating the techno-economic surveys, drawing up detailed development plans, identifying industries, preparation of project profiles and feasibility reports, taking up of loan cases with the banks and identifying entrepreneurs, surveying existing units, outlining the marketing assistance programme etc.

(d) Necessary guidelines have already been issued to the State Governments/Union Territory Administrations regarding implementation of the District Industries Centres Scheme. The programme is being continuously monitored through various Coordination Committees viz; District Advisory Committee; State Level Committee; Regional Coordination Committees and Central Coordination Committee.

National Power Grid Scheme

1386. **SHRI JANARDHANA POOLARY:** Will the Minister of ENERGY be pleased to state:

(a) whether Government are considering a scheme to have a National Power Grid; and

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(b) if so, the details thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

(b) As a first step, the generating stations within a State will be linked. The next stage is to link the contiguous States into a Regional Grid, and then link the Regions with one another to form the National Grid.

बंगाल नागपुर काठन मिल्स को हुई क्षति

1387. जो हुकूम बन्द कठबाव : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) बंगाल नागपुर काठन मिल्स को जनवरी, 1976 से फरवरी, 1978 के दौरान कितनी बाहिक हानि हुई और उस के मुख्य कारण क्या हैं ;

(ख) क्या यह सच है कि मिल की मायता प्राप्त यूनिटन के बहुत से प्रतिनिधि और सदस्य केवल मात्र उपस्थिति लगाकर वे बिना कोई काम किये वेतन प्राप्त करते हैं और वे अपना काम नहीं करते तथा बाहर की अन्य गतिविधियों में अपना समय व्यतीत करते हैं और यदि हां, तो क्या हानि का एक प्रमुख कारण यह भी है; और

(ग) क्या यह सच है कि यूनिटन ने अब प्रबंधकों के साथ किये गये समझौते का, जिस के अंतर्गत बनिबन को चार करके तथा तीन पारियां चलानी थीं, उल्लंघन किया; यदि हां, तो समझौते के उल्लंघन पर बन्द उद्योग निगम द्वारा यूनिटन के विरुद्ध क्या कार्यवाही की गई है और यूनिटन ने किन-किन बातों का उल्लंघन किया है जिस के कारण निगम को हानि हुई है ?

उद्योग मंत्रालय में राख्य मंत्री (बीमती प्रभा माहलि) : (क) मिल में हुई हानि निम्न प्रकार है :—

अवधि	हानि
	(अन्तिम)
	(साक्षर रूपों में)
जनवरी-दिसम्बर 1976	70.73
जनवरी-दिसम्बर 1977	118.43
जनवरी-फरवरी 1978	46.13

मिल में निम्नलिखित कारणों से हानि हुई है :—

पुरानी मशीनों के कारण कम उत्पादकता, प्राकृतिकता से अधिक शक्ति, बिजली की कटौती, बार बार बिजली का कब्ज होना अन्य आन्दोलन में बाधक बनी हुई मशीनों की प्रकृति ।

(ख) भी नहीं ।